

Release Order No.: RRD/RD-2/1090/6110/2022

Order Releasing Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 9655 & 9656 of 2022

Certificate No. 6110 of 2022

**The Principal Officer /
Chairman & Managing Director / CEO
All Banks in India / All the Mutual Funds in India.
NSDL/CDSL, Mumbai**

**Attachment Proceeding No. 9655 & 9656 of 20252- Release of attachment of Bank
Accounts / Lockers, Demat Accounts & Mutual Fund Folios**

1. Whereas Recovery Certificate No. 6110 of 2022 dated December 13, 2022 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 26,76,000/- (Rupees Twenty-Six Lakh Seventy-Six Thousand only) along with interest / costs / charges / expenses etc. against Madhu Chanda (PAN: ADGPC2308E), Anandilal Chanda (PAN: AACPC9029K) and Anandilal Chanda HUF (PAN: AACHC8681B) ["Defaulters"] and the same was due in respect of the said certificate;
2. And whereas Notices of Attachment dated January 13, 2023 in the above proceedings were issued attaching the Bank Accounts / lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered an amount of Rs. 29,92,431.41 (Rupees Twenty-Nine Lakh Ninety-Two Thousand Four Hundred Thirty-One and Forty-One Paisa Only) which includes interest / costs towards full and final settlement of demand raised in the aforesaid Recovery Certificate.
4. In view of the above, you are hereby directed to release the attached Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter, if any, pursuant to the above said notice(s) of attachment.
5. Whereas, Notices of Attachment issued under Recovery Certificate No. 4040 of 2021 with attachment proceeding numbers 7311 and 7312 of 2021 in respect of Defaulters shall continue to be in force till further directions from SEBI.

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6. If the Defaulters are not having any type of account / folios with you, the same need not be informed to SEBI.

Given under my hand at Mumbai this 28th January, 2026.

RECOVERY OFFICER

Copy to:

Madhu Chanda (PAN: ADGPC2308E)
Anandilal Chanda (PAN: AACPC9029K)
Anandilal Chanda HUF (PAN: AACHC8681B)

104, Boulevard Cooperative Housing Societies, Plot No. 15, CTS No. 97/A/25A,
Upper Govind Nagar, Malad East, Mumbai – 400097

903, 9th Floor, A-Wing, Sheetal Tapovan Deep, CTS No. 823, 823/1, 818, Rani Sati
Marg Extension, Pathanavadi, Malad East, Mumbai - 400097